PUBLIC ANNOUNCEMENT (PA) UNDER REGULATION 15(1) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF M/S JATTASHANKAR INDUSTRIES LIMITED

("JSIL" /"TARGET COMPANY"/ "TC")

Registered Office: 11, Parasrampuria Apartment, Fim City Road, Opp. Bank of India, Gokuldham, Goregaon (E), Mumbai, Maharashtra-400063 Phone No. +91-022-28414262/64/66, Fax No. +91-022-28414269 Email id: jattashankarind@yahoo.com Website : www.jsil.in

CASH OFFER FOR ACQUISITION OF EQUITY SHARES FROM SHAREHOLDERS

OPEN OFFER FOR ACQUISITION OF 11,40,646 (ELEVEN LACS FORTY THOUSAND SIX HUNDRED AND FORTY SIX) EQUITY SHARES CONSTITUTING 26% OF ISSUED, SUBSCRIBED, PAID UP AND VOTING CAPIAL OF THE TARGET COMPANY FROM SHAREHOLDERS OF JSIL BY MR. JATTASHANKAR PODDAR, (ACQUIRER- 1) AND MR. SHARAD PODDAR (ACQUIRER-2) PURSUANT TO AND IN COMPLIANCE WITH REGULATION 3(2) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISTION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AS AMENDED (SEBI (SAST) REGULATIONS, 2011 OR REGULATIONS)

1. OFFER DETAILS

- **Offer Size (No. of Equity Shares)** : The Acquirers hereby make this Open Offer ("Offer") to the Equity shareholders (other than Promoters) of the Target Company to acquire 11,40,646 fully paid up equity shares of Rs. 10/- each ("Offer Size") representing 26% of the of issued, Subscribed, paid up and Voting Capital of the Target Company, subject to the terms and conditions mentioned in this PA, the Detailed Public Statement ("DPS") that will be published and the Letter of Offer ("LoF") that will be sent to the equity shareholders (Other than Promoters) of the Target Company in accordance with SEBI (SAST) Regulations, 2011

- **Offer Price / Consideration (in Rs.)** : The above acquisition is at a price of Rs. 3/- per fully paid up equity share ("Offer Price") aggregating to Rs. 34,21,938/- (Rupees Thirty four lakhs Twenty One Thousand Nine Hundred and Thirty Eight Only).

- **Mode of payment (Cash/Security)** : The Offer Price is payable in "Cash" in accordance with Regulation 9(1)(a) of the Regulations.

- **Type of Offer : (Triggered offer, voluntary offer/competing offer etc.)** : This is a Triggered Offer. The Acquirers belong to the Promoter Category of the Target Company within the meaning of Regulation 2(1)(s) and Regulation 2(1)(t) of SEBI (SAST) Regulations.

  The Promoter and Promoter group hold 14,15,000 Equity Shares representing 32.25% of the total issued, subscribed, Paid up and Voting Capital preceding the date of this PA.

  The Acquirers hold 9,74,400 Equity Shares representing 22.21% of the total issued, subscribed and Paid up and Voting Capital preceding the date of this PA.

  On 18th December 2013, the Acquirers purchased 7,33,000 fully paid up Equity Shares representing 16.71% of the total issued, subscribed, Paid up and Voting Capital of the Target Company, at a price of Rs. 2/- (Rupees Two Only) per equity share of the Target Company through off market purchase.

Pursuant to the abovementioned purchase of Equity Shares, this Mandatory Offer is being made by the Acquirers, in compliance with Regulation 3(2) and other applicable provisions of SEBI (SAST) Regulations, 2011

2. TRANSACTION WHICH HAS TRIGGERED THE OPEN OFFER OBLIGATIONS (UNDERLYING TRANSACTION)

Details of underlying transaction						
Type of Transaction (direct/ indirect)	Mode of Transaction (Agreement/ Allotment/ market purchase)	Shares / Voting rights acquired/ proposed to be acquired		Total Consideration for shares /Voting Rights acquired (Rs.in Lakhs)	Mode of payment (Cash/ securities)	Regulation which has triggered
		Number	% vis a vis total issued, Subscribed & Paid up and Voting capital.			
Direct	Off-Market Purchase from Sellers (Entities listed below in point no.4) through Sale Bills dated 18th December 2013	733000	16.71	14.66	Cash	Regulation 3 (2) of SEBI (SAST) Regulations 2011

3. ACQUIRER(S) / PAC

Details	Acquirer-1	Acquirer-2	Total
Name of Acquirer / PAC	Mr. Jattashankar Poddar	Mr. Sharad Poddar	-
Address	11, Parasrampuria Apartment, Gokuldham, Gen.A.K.Vaidya Marg, Goregaon (E), Mumbai-400063	12, Parasrampuria Apartment, Gokuldham, Gen.A.K.Vaidya Marg, Goregaon (E), Mumbai-400063	-
Name(s) of ~~persons in control~~ /promoters of acquirers/ ~~PACs where Acquirers/ PAC are companies~~	NA	NA	-
Name of the Group, if any, to which the Acquirer/PAC belongs to	N.A	NA	-

COMFORT SECURITIES LIMITED

Pre Transaction shareholding • Number • % of total share capital	440500 10.04%	533900 12.17%	974400 22.21%
Proposed shareholding after the acquisition of shares which triggered the Open Offer	811000 18.49%	896400 20.43%	1707400 38.92%
Any other interest in the TC	Promoter, Managing Director	Promoter, Whole Time Director and Compliance Officer	-

* There is no PAC acting with in the meaning of Regulation 2(1)(q)(1) of the Regulations in relation to this Offer with the Acquirers

4. **DETAILS OF SELLING SHAREHOLDERS, IF APPLICABLE**

Name	Part of promoter group (Yes/ No)	Details of Shares/ Voting Rights held by the Selling Shareholders			
		Pre Transaction		Post Transaction	
		Number of Shares	% of total issued, Subscribed & Paid up and Voting Capital	Number of Shares	% of total issued and Subscribed capital and Voting Capital
Suresh Kumar Barwad	No	156500	3.57	NIL	NIL
Vijay Khade	No	163600	3.73	NIL	NIL
Suresh Kumar Sharma	No	206900	4.72	NIL	NIL
Vijay Agarwal HUF	No	206000	4.69	NIL	NIL
Total		**733000**	**16.71**	NIL	NIL

5. **TARGET COMPANY**

- **Name** : Jattashankar Industries Limited
- **Registered Office** : 11, Parasrampuria Apartment, Fim City Road, Opp. Bank of India, Gokuldham, Goregaon (E) ,Mumbai ,Maharashtra -400063

- **Exchanges where equity shares of JSIL are listed** : BSE Limited (BSE), Ahemdabad Stock Exchange Limited (ASE), Delhi Stock Exchange Limited (DSE) and Madras Stock Exchange Limited (MSE)

6. **OTHER DETAILS**

- The PA is made in compliance with Regulation 13(1) of the Regulations.
- This to inform to all the Shareholders of Target Company that the details of the open offer would be published shortly in the newspaper in terms of the provisions of Regulation 14 (3) of SEBI (SAST) Regulations, 2011 vide a Detailed Public Statement on or before Tuesday, 24th December 2013.
- The Acquirers have given undertaking that they are aware of and will comply with their obligations under the SEBI (SAST) Regulations, 2011 and have adequate financial resources to meet the Offer obligations.
- This Offer is not conditional upon any minimum level of acceptance in terms of Regulation 19(1) of the Regulations and is not a Competitive Bid in terms of Regulation 20 of the Regulations.

Issued by

COMFORT

Comfort Securities Limited

SEBI REGISTRATION NO.INM000011328

A-301, Hetal Arch, Opp Natraj Market,

S. V. Road, Malad (West), Mumbai - 400 064.

Tel nos.: 022- 28449765/28449766

Fax no.: 022 - 28892527

Contact Person : Ms. Mayuri Thakkar / Mr. Ankur Agrawal

Email: mbdivision@comfortsecurities.co.in

Website : www.comfortsecurities.co.in

On behalf of

Mr. Jattashankar Poddar (Acquirer)

Mr. Sharad Poddar(Acquirer)

Place: Mumbai

Date: 18.12.2013